

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) No, Sir. However, Government have received a letter from a Member of Parliament from Orissa to consider setting up of the project proposal of Electronics Trade and Technology Development Corporation for manufacture of VCR and Tape Deck Mechanism unit in Bhubaneswar, Orissa.

(b) No letter of Intent has been issued to any unit so far for large scale manufacture of the above products.

(c) In the matter of setting up electronics units and providing facilities, Government's policy is uniform for all states including Orissa. As a general policy, State Government endeavour to create climate conducive to setting up industries. Department of Electronics gives necessary guidance whenever required.

Social Forestry Scheme

4182. SHRI MOHANBHAI PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the steps taken to popularise social forestry scheme in States where the performance has not been satisfactory under the 20 Point Programme?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): The National Wastelands Development Board has effected many policy changes to popularise Social Forestry Schemes in all the States emphasising people's participation. The following Schemes and programmes are being implemented by the National Wastelands Development Board:

1. Operation Soilwatch in ecologically sensitive Himalayan areas.
2. Rural Fuelwood plantation in ecologically sensitive non-Himalayan areas.
3. Decentralised Peoples' Nurseries and School Nurseries.

4. Establishment of Silvopastural Farms.
5. Promoting Voluntary Agencies.
6. Promotion of Tree Growers' Co-operatives.
7. Promotion of Tree Patta Schemes.
8. Externally aided Social Forestry Projects.

New Method to Curb Drug Addiction

4184. SHRIMATI BASAVARAJESWARI: Will the Minister of WELFARE be pleased to state:

(a) whether in a bid to persuade drug addicts to forsake the habit, Sweden have adopted a new non-medical approach; and

(b) if so, whether Government propose to consider introducing some such method for drug addicts in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) The Government is aware of certain press reports in this regard.

(b) The Government of India had already adopted an integrated approach with emphasis on the counselling, education and motivation. In Delhi, Voluntary Organisations have been assisted in setting up seven counselling centres for prevention, follow up and rehabilitation of drug addicts.

Elimination of Double Taxation between India and New Zealand

4185. SHRI G.S. BASAVARAJU: SHRI H.N. NANJE GOWDA: SHRI S.M. GURADDI:

Will the Minister of FINANCE be pleased to state:

(a) whether India and New Zealand have agreed to have a convention to eliminate double taxation which would cover such items as dividends, interest, royalties and pensions;

(b) if so, the details thereof and whether the convention has been signed by the two